

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.As. No. 4/2019 a/w 1737/2018

Dated Tuesday, the 30th day of April, 2019

PRESENT

**Hon'ble Mr. P. Madhavan, Judicial Member
&
Hon'ble Mr. T. Jacob, Administrative Member**

P. Maheswaran
Sr. Section Engineer / DLX
Working Under Dy. CEE/CW/PER/Loco Works
Southern Railway
Chennai 600 003. ... Applicant in OA 4/2019

P. John
Sr. Section Engineer/TL
Working under Dy. CEE/CW/PER/Loco Works
Southern Railway
Chennai 600 003. ... Applicant in OA 1737/2018

By Advocate M/s Ratio Legis

Vs

1. Union of India rep. By
The General Manager
Southern Railway
Park Town, Chennai.
2. The Principal Chief Electrical Engineer
Southern Railway
Park Town, Chennai.
3. The Principal Chief Personnel Officer
Southern Railway
Park Town, Chennai.
4. Dy Chief Electrical Engineer
Carriage and Wagon

Perambur, Chennai.

...Respondents in both OAs

By Advocate Mr. V. Radhakrishnan, Senior Counsel for
M/s R. Sathyabama (OA 4/2019) and
Mr. P. Srinivasan (OA 1737/2018)

ORAL ORDER**(Order: Pronounced by Hon'ble Mr. P. Madhavan, Member(J))**

Heard. The applicants have filed these OAs seeking the following relief:

"To call for the records related to the impugned order of transfer Office Order No. EL/75/2017 dated 29.12.2017 and 2. No (s) 443/VII/GS/NIVARAN dated 17.12.2018 passed by the respondents and to quash the same declaring the transfer as punitive and to direct the respondents to retain the applicant at Perambur and to pass such other order/orders"

2. When the matter is taken up for hearing, Mr. V. Radhakrishnan, Senior Counsel representing Respondents submits that the respondents are ready to place the matter before the Placement Committee and they are ready to consider the dispute raised by the applicants. Hence there is no question of further continuing the matter.
3. Counsel for the applicants has no objection if the applicants case are considered by the Placement Committee.
4. In view of the submission made by either side, OAs are disposed of with a direction to the respondents to place the matter before the Placement Committee as undertaken before this Tribunal and pass appropriate orders.

(T. JACOB)
Member (A)
AS

30.04.2019

(P. MADHAVAN)
Member (J)